

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2091
TO BE ANSWERED ON 31.07.2026**

AYUSHMAN BHARAT DIGITAL MISSION

2091. SHRI VARUN CHAUDHRY:

Will the **Minister of HEALTH and FAMILY WELFARE** be pleased to state:

- (a) the expenditure incurred on implementing the Ayushman Bharat Digital Mission since its inception to date;
- (b) the number of active ABHA IDs created at present in the country, State-wise;
- (c) the number of patients with ABHA IDs who are able to upload their health records and who have access to their health records digitally in the country, State-wise; and
- (d) the steps taken by the Government to safeguard the data under the Ayushman Bharat Digital Mission from misuse?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (d): The Ayushman Bharat Digital Mission (ABDM) was launched at a national level by the Government of India in September 2021 to support the development of an integrated, citizen-centric national digital health ecosystem. The expenditure incurred on implementing the ABDM since its inception to FY 2025-26 is Rs. 860.31 crore.

As on 27th July 2026, 95.73 crore Ayushman Bharat Health Accounts (ABHAs) have been created. The State/UT-wise number of ABHAs created is maintained on a real-time dashboard, available at dashboard.abdm.gov.in

Any citizen who has an ABHA can upload their health records and can securely access and manage their health records digitally with an ABDM-enabled Personal Health Record (PHR) application.

‘Privacy by Design’ is one of the key guiding principles of ABDM and is implemented following the principles of federated digital architecture. There is no centralised repository of data. ABDM facilitates secure data exchange between the intended stakeholders on the ABDM network with the patient’s consent. Several guidelines have been issued under ABDM, which set out the minimum standards for data privacy and protection. These include Health Data Management Policy, Data Privacy Policy and ABDM Health Records (PHR) Mobile App Privacy Policy. For Integration with ABDM, the digital health application are required to undergo security audits.
